

FORM NO. A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
[Voluntary Liquidation Process] Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF PINGGAO POWER
INDIA PRIVATE LIMITED

1	Name of Corporate Person	PINGGAO POWER INDIA PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	16TH JANUARY, 2015
3	Authority Under Which Corporate Person is Incorporated/Registered	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U74900DL2015FTC275609
5	Address of the Registered Office and Principal Office of Corporate Person	S-2, VIKAS APARTMENT 34/1, EAST PUNJABI BAGH, NEW DELHI -110026
6	Liquidation Commencement Date of Corporate Person	7th November, 2019
7	Name, Address, Email Address, Telephone Number and Registration Number of the Liquidator	SUMAN KUMAR SUMAN KUMAR & ASSOCIATES B-106, Amar Colony, Lajpat Nagar-IV, New Delhi-110024 Tel No. : 011- 46053147 Mob No.: 98103 92360 Email: sumankrcs@gmail.com IIBI/IPA-002/IP-N00365/ 2017-18/11033
8	Last Date of Submission of Claims	7th December, 2019

Notice is hereby given that the **Pinggao Power India Private Limited** has Commenced Voluntary Liquidation on **7th November, 2019**. The Stakeholders of **Pinggao Power India Private Limited** are hereby called upon to submit a proof of their claims on or before **December 7, 2019**, to the liquidator at the address mentioned above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in persons, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 08.11.2019
Place : New Delhi



Sd/-
SUMAN KUMAR